

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2472**

TO BE ANSWERED ON THE 6TH AUGUST, 2024/ SHRAVAN 15, 1946 (SAKA)

MEETINGS OF ZONAL COUNCILS

†2472 DR. SAMBIT PATRA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the objectives of the meetings of Zonal Councils;

(b) whether the State Governments and Union Ministries and Departments propose agenda items for the meetings of Zonal Councils; and

(c) if so, whether detailed discussion is held before taking decision on agenda in the meetings?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a): As per section 21(1) of the State Reorganization Act, 1956, the Zonal Councils may discuss any matter in which some or all of the States represented in that Council, or the Union and one or more of the States represented in that Council, have a common interest and advise the Central Government and the Government of each State concerned as to the action to be taken on any such matter.

(b) & (c): Yes, Sir. Informed discussions are held in Zonal Council meetings on the agenda items sponsored by the Union Ministries/Departments and State Governments.
